

Name of Corporate Debtor:		FORCE 1 GUARDING SERVICES PVT LTD												
Date of Commencement of Liquidation:		14.09.2023												
List of Creditors as on:		20.11.2023												
List of Operational Creditors (Government dues)														
(Amount in ₹)														
Sl. No	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim rejected	Amount of claim under Verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by a lien or attachment pending disposal	Whether lien/attachment removed (yes/No)	% share in total amount of claims admitted					
1	Employees ' Provident Fund Organisation Regional Office Chennai	State Government	09.11.2023	1,28,75,127	1,28,75,127	Unsecured	No		3.88%	-	-	-	-	
2	ESI Corporation, Sub Regional Office, Madurai	State Government	09.10.2023	2,22,216	2,22,216	Unsecured	No		0.07%	-	-	-	-	
3	ESI Corporation, Regional Office, Nungambakkam, Chennai	State Government	17.10.2023	2,33,67,585	2,33,67,585	Unsecured	No		7.04%	-	-	-	-	
4	GST and Central Excise, Adyar Division, Chennai South Commissionerate, Nandanam, Chennai	Central Government	27.10.2023	26,03,94,478	26,03,94,478	Unsecured	No		78.43%	-	-	-	-	
5	Asst Commissioner of Commercial Taxes (LGSTO-055), BDA Complex,HBR Layout, Kalyannagar, Bangalore 560043 Ph: 080-25437747 ac55.bng@ka.gov.in	Central Government	Form B CIRP	28,15,327	28,15,327.00	Unsecured	No		0.85%	-	-	-	-	Claim form Not received, Considered baser on Claim form under CIRP Period as per Reg 12(2)(c) and Reg 30 of IBBI (Liquidation Process Regulations 2016
Total				29,96,74,733	29,96,74,733				90.26%	-	-	-	-	